

ITEM NO.57

COURT NO.11

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No. 3/2016 in Writ Petition(s) (Civil) No(s). 521/2002

P. RAMAKRISHNAM RAJU

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(with appln. (s) for appropriate direction and office report)

Date : 23/09/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE N.V. RAMANA

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UPON hearing the counsel the Court made the following
O R D E R

This matter be listed before a Bench presided over by Hon'ble Mr. Justice Ranjan Gogoi on 26.09.2016 when other connected matters are coming on board.

(Ashwani Thakur)
COURT MASTER

(Tapan Kr. Chakraborty)
COURT MASTER